IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, JAIPUR BENCH,

JATPIIR

Date of order:12.8.2002

CP No.31/2002 (OA No.576/2000)

N.L.Moriya s/c Dayalji Moriya r/o 2/242,, Ganj, Kamla Bari, Ajmer, presently working as Retd. SA, O/o the HRO Railway Mail Service, Ajmer.

.. Applicant

Versus

- 1. Shri H.K.Sharma, Postmaster General, Southern Region, Ajmer.
- 2. B.L.Mehra, Superintendent, Railway Mail Service, Ajmer.

.. Respondents

Mr. P.N.Jati - counsel for the applicant
Mr. N.C.Goyal - counsel for respondents

CORAM:

HON'BLE MR. H.O.GUPTA, MEMBER (ADMINISTRATIVE)
HON'BLE MR. M.L.CHAUHAN, MEMBER (JUDICIAL)

ORDER (ORAL)

This Contempt Petition has been filed for the alleged disobedience of the order of this Tribunal passed in OA No.576/2000 on 23.3.2001.

The learned counsel for the respondents submits that the order of the Tribunal has been complied with as may be seen from the reply of the respondent-contemner No.2. The learned counsel for the applicant confirms this averment. In view of above submissions, this CP is now not maintenable and, therefore dismissed. Noticees are discharged. No order as to costs.

(M T CHAINANI)

Member (Judicial)

(H.O.GUPTA)

Member (Administrative)